

\236  
SLP(C)No. 17672 OF 2001

ITEM No.208

Court No. 3

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17672/2001

(From the judgement and order dated 01/02/2001 in FAO 1901/99  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NATIONAL INSURANCE CO. LTD.

Petitioner (s)

VERSUS

BALBIR KAUR & ORS.

Respondent (s)

(With prayer for interim relief)  
(With Office Report)  
( For Final Disposal )

Date : 23/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. Jitendra Sharma, Sr. Adv.  
Mr. P.N.Jha, Adv.  
Ms. Minakshi Vij.,Adv.

For Respondent (s) Mr. Manoj Swarup, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Leave granted. Printing dispensed with. The  
matter may be heard on the SLP paper books. Liberty to  
file additional documents, if any.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash)  
Court Master